

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01-07-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/108/2020
NAME OF THE PETITIONER : DI-Mentions Studio LLP
NAME OF THE RESPONDENTS : Beardshell Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

(16)

[IBA/108/2020]

ORDER

No representation for the Applicant. Ld. Counsel Mr. P. Vasudevan appears for the Corporate Debtor.

When the matter was called on 05.04.2021, there was no representation for the Applicant. In spite of the opportunity given, there is no representation for the Applicant even today.

Hence, this IBA/108/2020 stands **dismissed**.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs